

(c) the measures proposed to be adopted as an adequate counter checks?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) Yes, Sir.

(b) and (c). The details of the Seminar are being obtained from the Government of Uttar Pradesh.

Ship Afire at Hindustan Shipyard, Visakhapatnam

***722. SHRI NATHU SINGH:
SHRI BAGUN SUMBRUI:**

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that fire broke out on the 16th March this year on the ship in the final stages of construction at the Hindustan Shipyard, Visakhapatnam;

(b) whether any enquiry has been conducted into the cause of fire and damage occurred; and

(c) the details thereof?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) and (c). Yes, Sir. The Enquiry Committee has not come to any definite conclusion about the cause of the fire.

Indo-Bangladesh Joint River Commission

6801. SHRI JANARDHANA POO-JARY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Bangladesh has asked India for an immediate meeting of the Joint River Commission; and

(b) if so, Government's reaction on it?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL

AFFAIRS (SHRI SAMARENDRA KUNDU): (a) and (b). The Indo-Bangladesh Joint Rivers Commission generally meets four times a year. Its last meeting was held in November/December, 1978 in Dacca and its next meeting is likely to be held in April, 1979, in Delhi.

Appointment of doctors on ad hoc basis under CGHS

6802. SHRI MOHAN LAL PIPIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a number of medical doctors have been appointed on *ad hoc* basis under CGHS, if so, their number category-wise, number of those who have put in more than 5 years of service and number of those who have post-graduate qualifications;

(b) what was the criteria for the selection of these persons as medical doctors on *ad hoc* basis and whether all of them hold minimum qualifications for appointment to these posts; and

(c) whether it is a fact that there is a proposal under the consideration of Government to revert these persons from their present posts, if so, the reasons thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) As on 1st March, 1979 the number of medical officers working on *ad hoc* basis against the posts of Junior Medical Officers is 411. The other category of posts to which direct recruitment is made is Specialist Grade II in CHS 41 officers were appointed on *ad hoc* basis in these posts. Of these 123 officers have put in more than 5 years of service. Information regarding possession of post-graduate qualifications is not readily available. All Specialist